



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Saturday,11th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 6

[NATIONAL LOK ADALAT

UNITED INDIA INSURANCE CO LTD.,THE RELIANCE
GENERAL INSURANCE CO. LTD,CHOLAMANDALAM MS
GENERAL INSURANCE CO. LTD., TATA AIG GENERAL
INSURANCE CO. LTD,NATIONAL INSURANCE CO LTD
AND CRL.REV.P.

CONCILIATORS:

1. MR. IMRUL HASSAN

2. MS. NANDITA BHARALI

COURT NO.-6, FIRST FLOOR, NEW BLOCK]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|----------------|---------------------------------------------------------------------------------------------------|---------------------------------------------------------------------------------------------------|----------------------------------------------------------|--------------------------------------------------------------------------------------------------------------------------------------|
| HEARING | | | | |
| 1 | MACApp./66/2015 | THE RELIANCE GENERAL INSURANCE CO LTD Versus SMTI KANAN KUMARI PANGING and 4 ORS | MR.R GOSWAMI MR.I ALAM MS.M SAIKIA | MR. U J SAIKIA (r-1,2,3) MR.G SAIKIA(R- 1&2) MR D MONDAL MR.S R ISLAMR- 1and2 MS M DAS (r-1,2,3) MS.C CHHETRY(R- 1&2) |
| 2 | MACApp./125/2017 | NATIONAL INSURANCE CO. LTD Versus BORNALI DAS and 2 ORS | MR.R K BHATRA MS.A BORA MS.P HAJURI MR A SAIKIA | MR.D SAIKIA MR. K K DUTTA MR.R BORAH DR.U BARUA MR.A DEKA MR.SK S N MOHAMMAD |
| | WITH I.A.(Civil)/900/2017 in MACApp./125/2017 | NATIONAL INSURANCE CO. LTD Versus BORNALI DAS and 2 ORS | MR.R K BHATRA MS.A BORA MS.P HAJURI MR A SAIKIA | |
| 3 | MACApp./166/2023 WITH LCR | NATIONAL INSURANCE COMPANY LTD . Versus FOIZE UDDIN BARBHUIYA AND 2 ORS . | MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR | MR. I H LASKAR (r-1) MR. P K DEKA (r-1) MR. P DAIMARY (r-1) MR. R. KARIM (r-1) |
| 4 | MACApp./238/2023 WITH LCR | CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD. Versus SMTI. POMPY DEVI AND 3 ORS | MR. R GOSWAMI MS. P BORTHAKUR MR D DEKA | MR. R BARUAH |
| 5 | MACApp./202/2024 | KALPITA DHAR AND 2 ORS Versus TATA AIG GENERAL INSURANCE CO. LTD. | MR. S ROY MR. M H LASKAR | MR. K K BHATTA MS JONA TALUKDAR (r-2) |

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LEAVE NOTE OF ADVOCATES FOR 11/05/2024

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| | | | | |
|-----|-------------------|------------|----|------------|
| 1) | MS. T GOSWAMI | 18-04-2024 | To | 15-05-2024 |
| 2) | MR B ACHARYYA | 20-04-2024 | To | 15-06-2024 |
| 3) | MR. S K SINHA | 25-04-2024 | To | 22-05-2024 |
| 4) | MR. M RAHMAN | 30-04-2024 | To | 24-05-2024 |
| 5) | MR B PATHAK | 03-05-2024 | To | 25-05-2024 |
| 6) | MR S DASGUPTA | 06-05-2024 | To | 30-08-2024 |
| 7) | MR D K DAS | 20-05-2024 | To | 10-06-2024 |
| 8) | MS. S SARMA | 06-05-2024 | To | 16-05-2024 |
| 9) | MR. G K GUPTA | 08-05-2024 | To | 15-05-2024 |
| 10) | MR. N ALAM | 08-05-2024 | To | 17-05-2024 |
| 11) | MS S DAS | 08-05-2024 | To | 20-05-2024 |
| 12) | MR H I CHOUDHURY | 10-05-2024 | To | 14-05-2024 |
| 13) | MR. A DHAR | 13-05-2024 | To | 14-05-2024 |
| 14) | MR. B BARMAN | 13-05-2024 | To | 22-05-2024 |
| 15) | MR. U K BORTHAKUR | 11-05-2024 | To | 14-05-2024 |
| 16) | MS. B M CHETRI | 13-05-2024 | To | 20-05-2024 |



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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 7

[NATIONAL LOK ADALAT

THE ORIENTAL INSURANCE CO.LTD, NEW INDIA
ASSURANCE CO. LTD

CONCILIATORS:

1. MS. CHANDANA PATOWARY

2. MS. GITI KAKATI DAS

COURT NO.-7, FIRST FLOOR, NEW BLOCK]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|----------------|------------------------------------------------------------------------------|----------------------------------------------------------------------------------------------------------------|---------------------------------------------------------------|------------------------------------------------------------------------------------------------------------------------------------|
| HEARING | | | | |
| 1 | I.A.(Civil)/72/2019 in MACApp./15684/2018 | NEW INDIA ASSURANCE COMPANY LTD Versus HIMANGSHU PATHAK AND 4 ORS | S Z AHMED MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR | MS. N MODI (R3) MR. C SHARMA (R3) MR. SIDHANT DUTTA (R3) |
| | WITH MACApp./15684/2018 (Filing Number) | NEW INDIA ASSURANCE COMPANY LTD Versus SRI HIMANGSHU PATHAK AND 4 ORS | | |
| 2 | MACApp./128/2020 WITH LCR | ORIENTAL INSURANCE COMPANY LIMITED Versus MUSSTT. MAYJAN BARBHUIYA AND 4 ORS | MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA | MR. M TALUKDAR MR. A SHAKIL |
| 3 | MACApp./312/2022 WITH LCR | KANAKLATA KAIBARTA @ KAYBARTA AND 3 ORS. Versus NEW INDIA ASSURANCE COMPANY LTD. AND 4 ORS. | MR. A R AGARWALA MR A AGARWALA | MR. A J SAIKIA (R1) MR. K K BHATTA (R4) MD H R AHMED (r-2) MR. B KAKATI (R1) MS JONA TALUKDAR (R4) MR G S BORO (R1) |
| 4 | MACApp./313/2022 | AJIT DAS Versus NEW INDIA ASSURANCE COMPANY LTD. AND 4 ORS. | MR. A R AGARWALA MR A AGARWALA | MR. A J SAIKIA (R1) MR. K K BHATTA MD H R AHMED 9r-2) MR. B KAKATI (R1) MS JONA TALUKDAR MR G S BORO (R1) |

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